

- (ii) Fifty-second Report on 'Construction and utilization of Limited Height Subway (LHS)'.

PANEL OF VICE-CHAIRMEN

MR. CHAIRMAN: Hon. Members, as you are aware, on the opening day of 257th Session, on 18th July, 2022, I had announced reconstitution of Panel of Vice-Chairmen with the following Members:

1. Shri Bhubaneswar Kalita;
2. Ms. Indu Bala Goswami;
3. Dr. L. Hanumanthaiah;
4. Shri Tiruchi Siva;
5. Shri V. Vijayasai Reddy; and
6. Dr. Sasmit Patra.

I have also decided to nominate two more names, namely, Shri Sukhendu Sekhar Ray and Shrimati Vandana Chavan to this Panel. These eight Members will be in the Panel for the current Session. The Chairman has to nominate the names and I am the Chairman till the current Session. After the new Chairman comes, he will be at liberty to continue or change it. That is why, that word has been added.

REGARDING NOTICE UNDER RULE 267

MR. CHAIRMAN: Now, coming to the other thing, the LoP is saying something. ...*(Interruptions)*... First of all, I have to go through this. ...*(Interruptions)*...

विपक्ष के नेता (श्री मल्लिकार्जुन खरगे) : सभापति महोदय, मैंने नियम 267 के तहत सूचना दी है कि बढ़ती हुई महंगाई और खासकर जो जरूरी चीजें हैं, उनके लिए आम आदमी को भुगतना पड़ रहा है। इस महंगाई की मार का इफेक्ट सिर्फ महिलाओं पर ही नहीं, बल्कि बच्चे से लेकर बूढ़े तक, 140 करोड़ जनता पर हो रहा है। पेंसिल से लेकर दूध तक ...**(व्यवधान)**...

MR. CHAIRMAN: We are not taking up the subject. You are mentioning the subject, that is all. ...*(Interruptions)*... If you are asking for a discussion, ...*(Interruptions)*...

श्री जयराम रमेश (कर्नाटक) : सर, हम अभी बहस चाहते हैं।

MR. CHAIRMAN: Please respect the LoP. ...*(Interruptions)*... I have permitted him to mention the issue, and you people are upsetting it. ...*(Interruptions)*...

SHRI MALLIKARJUN KHARGE: One, minute, Sir. इसके कारण आम आदमी की हालत बदतर हो गई है। कई आवश्यक वस्तुओं के दाम, खास तौर पर खाने-पीने के सामान, एलपीजी, पेट्रोल, डीज़ल की भारी महंगाई के बाद प्री-पैकड खाना, गेहूं, चावल, दही, लस्सी, छाछ, पनीर, शहद, गुड़, आटा, मुरा आदि ...*(व्यवधान)*...

MR. CHAIRMAN: Hon. Members, LoP ...*(Interruptions)*... Please hear my decision. ...*(Interruptions)*... I am allowing the discussion. You don't want it? I will adjourn then. ...*(Interruptions)*...

श्री मल्लिकार्जुन खरगे : बच्चों के खाने-पीने के सामान, ड्रॉइंग पेपर, चाकू...*(व्यवधान)*... आदि पर जो जीएसटी बढ़ाया गया है, उस पर हम चर्चा चाहते हैं। ...*(व्यवधान)*...

MR. CHAIRMAN: Please, you cannot dictate to me. In the Business Advisory Committee, it was suggested that we must have discussion. I have agreed for discussion on price rise, and you people don't want it! I am adjourning the House till 2.00 p.m.

The House then adjourned at seven minutes past eleven of the clock.

The House reassembled at two of the clock,

MR. DEPUTY CHAIRMAN *in the Chair.*

GOVERNMENT BILL

[‡]The Weapons of Mass Destruction and their Delivery Systems (Prohibition of Unlawful Activities) Amendment Bill, 2022

MR. DEPUTY CHAIRMAN: The Weapons of Mass Destruction and their Delivery Systems (Prohibition of Unlawful Activities) Amendment Bill, 2022.

[‡] Further consideration continued on the motion moved on the 19th July, 2022.